

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

16/08/2019

O.A./260/250/2017

B BEWA BARAL
-V/S-
M/O RAILWAYS

ITEM NO:67

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.S.K.OJHA

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. No one was present on behalf of the applicant vide order dated 5.7.2019. Since the applicant has lost interest to pursue this case, the O.A. is dismissed for default and non-prosecution. Learned counsel for the respondents is present.</p> <p>Inform the parties.</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>b</p>